

(b) whether there is also a demand for providing them transport facilities in their constituencies and free postage for performing their official duties; and

(c) if so, the steps taken by the Government to meet these demands?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) :

(a) to (c). The question of providing additional amenities and facilities to the Members of Parliament is to be referred to a joint Committee of the House to be nominated by the Speaker, Lok Sabha and the Chairman, Rajya Sabha for examination and report in terms of a motion adopted by Lok Sabha on 26-4-98.

Purchase of Wheat and Rice in Haryana

*1758. SHRI DEIVEEKAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Haryana Government have turned down the Food Corporation of India's request to buy wheat and rice from Haryana State;

(b) if so, the reasons therefor:

(c) whether the Central Government have been asked by the Food Corporation to impress the Governor to allow them to buy the wheat and rice in that State; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The Food Corporation of India have not been allowed to procure wheat in Haryana from the commencement of the current rabi season rice during the current crop year.

(b) The State Government have decided to utilise their own agency for procurement of wheat and rice during the current crop year.

(c) and (d). The Central Government have requested the Haryana Government to reconsider their decision and allow the F. C. I. to operate at least a supplementary agency, for procurement of what. Since the procurement season for rice is nearly

over the question of F. C. I. being allowed to procure rice will have to be considered before the next procurement season commences.

Reorganisation of F. A. O.

*1769. SHRI S. K. TAPURIAH : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Food and Agriculture Organisation of the United Nations is being reorganised with a view to providing adequate benefit to poor States;

(b) if so, the broad outlines of the proposed reorganised pattern; and

(c) how India is likely to be benefited thereby?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The F. A. O. of the United Nations proposes to re-organise its general structure with a view to bringing about organisational improvements, which will enable it to meet, in a better way, its increasing responsibilities to the people of the world in the field of food and agriculture particularly in the developing countries.

(b) An *Ad-hoc* Committee is examining the various proposals made for the re-organisation and only after its report has been finalised and accepted by the FAO, will it be possible to indicate the broad outlines of the re-organisation.

(c) The proposals for the re-organisation of the FAO are not meant to benefit individual countries. The interests of developing countries will, no doubt, be taken into consideration if any such re-organisation.

National Food Policy

*1760. SHRI HIMATSINGKA : Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Delhi Malayali Association had organised a two-day Conference attended by several agriculturists, economists, planners and leaders belonging to all shades of political opinion in New Delhi in the second week of April, 1968 on